

(6)

C. A. T. Bench, JAIPUR

Date of Order	Orders
17-9-96	Mr. R. N. Mathur, Counsel for the applicant- Mr. V. K. Jain, Brief holder for Mr. N. K. Jain, Counsel for the respondents

Gpy of order
issued to app.
of N. K. Jain
No. 5928
at

70
5929
30.9.96

The learned Counsel for the applicant states that the applicant has expired and his legal representatives have not approached for being brought on record. At his request the on be consigned to record.

(Signature)
(RATTAN PRAKASH)
Judicial Member

(Signature)
(O. S. Sharma)
Administrative Member